

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3517
ANSWERED ON:14.12.2012
MINI ANGANWADI CENTRES
Amlabe Shri Narayan Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received demands/proposals from various States including Madhya Pradesh to set up mini anganwadi centres in their States;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the action taken or proposed by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a),(b) & (c): The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme being implemented by the State Governments/UTs.

After the universalisation of the ICDS Scheme and with its third phase of expansion in 2008-09, a total of 14 lakh Anganwadi Centres (AWCs) have been approved for the scheme. These include 13,02,898 AWCs, 77,102 mini-AWCs and 20,000 "Anganwadi on demand". Mini-AWCs can be sanctioned in urban/rural area/project having a population of 150-400 and in tribal/riverine/desert/hilly and other difficult areas/projects having population of 150-300 persons.

As on date all the 77,102 mini-AWCs approved after 3rd phase of expansion of ICDS Scheme have been sanctioned to various States/UTs. This includes 12,070 mini-AWCs sanctioned to the State of Madhya Pradesh.

During the last two year, requests from following States for sanction of Min-Anganwadi Centres have been received:-

Sl.No. Name of the State No. of Mini AWCs demanded.

1 Gujarat 814

2 Tamil Nadu 891

The requests of the above States for sanction of mini-AWCs could not be considered as the approved 77,102 mini-AWCs have already been sanctioned and exhausted.